

DIVISION BENCH  
COURT - I

**O-240**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/255(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	VINOD KANOI VS SAPOI TEA CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For Petitioners  
Ms. Debaleena Dey, Adv.

Mr. Dripto Majumdar, Adv. : For R1 to R6  
Mr. Khagendra Nath Jana, Adv.

Ms. Sayani Das, Adv. : For R7 to R10  
Ms. Sreetama Biswas, Adv.  
Ms. Shreyasee Basu, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At request, three weeks' time is allowed for filing reply affidavit. This will be the final opportunity.
3. Ld. Counsel seeks to serve respondent No. 11 *Dasti*. In the meantime, upon being served, respondent No. 11 will also file its reply affidavit.
4. Post this matter on **16/5/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**